

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 61(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017.

NAME OF THE COMPANY: R. C. Kholi & Ors. V/s. M/s. The Sports Goods Export Promotion Council


SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Aditya Nayyar, Advocate Mr. P. K. Sachdeva, Advocate		
	For the Respondent (s)	: Ms. Anju Jain, Advocate for R1 Mr. Hitesh Sachar, Advocate for R1		

Order

An application has been filed praying for change of date. Notice has been duly effected on the opposite side.

To come up on 15th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)